

Sibpur Botanical Gardens

*712. **Shri C. K. Bhattacharyya:** Will the Minister of Scientific Research and Cultural Affairs be pleased to state:

(a) whether the maintenance and management of the Sibpur Botanical Gardens is going to be transferred from the West Bengal Government to the Government of India;

(b) if so, when such transfer will take effect;

(c) what will be the conditions of service of the present employees; and

(d) whether all of them will be retained in service?

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): (a) Yes, Sir.

(b) to (d). The matter is under pleased to state:

Defence Medical Employees

*717. { **Shri Bibhuti Mishra:**
Shri Bhagwat Jha Azad:
Shri A. V. Raghavan:

Will the Minister of Defence be pleased to state:

(a) whether it is a fact that Government have considered the recommendations of the Director of Medical Services, Armed Forces, regarding the defence medical employees; and

(b) if so, what decisions have been taken by Government?

The Minister of State in the Ministry of Defence (Shri Raghuramiah): (a) and (b). A statement is laid on the Table of the House.

STATEMENT

It is presumed that the question relates to recommendations of the Director of Medical Services (Army) regarding civilian medical employees under him. The decision taken

by Government in this regard relates to revision in pay scales and is as follows:—

The pay scale of Sanitary Assistants: was revised on the basis of the Pay Commission's recommendations from 275—15/2—300 to Rs. 210—10—290—276—15/2—300 to Rs. 210—10—290—15—320—E. B.—15—380 and the pay scale of Sanitary Inspectors was similarly revised to Rs. 150—5—175—6—205—E. B.—7—240 in substitution of the following three earlier scales:

(a) Rs. 100—5—125—6—155.

(b) Rs. 100—5—125—6—155—E.B.—6—185.

(c) Rs. 150—7—185—8—225.

2. Certain other recommendations made by the Director of Medical Services (Army) are still under consideration.

Corruption

*718. { **Shri D. C. Sharma:**
Dr. L. M. Singhvi:
Shri P. C. Borooah:
Shri Sinhasan Singh:
Shri Bibhuti Mishra:

Will the Minister of Home Affairs be pleased to state:

(a) whether it is proposed to extend the Prevention of Corruption Act and the Criminal Procedure Code with a view to deal effectively and quickly with corruption cases;

(b) whether Centre has asked the States for views on the proposal;

(c) if so, the nature of replies received, if any; and

(d) the broad details of the proposal?

The Minister of State in the Ministry of Home Affairs (Shri Datar): (a) Proposals to this effect are under consideration.

(b) Yes.